

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4202/2021

This the 26th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)

Dr. Kanwarjeet Singh, S/o Late S. Avtar Singh, R/o 162-Karan Nagar, Srinagar
.....Applicant

(Advocate:- Mr. Z.A. Qreshi-**Not Present**)

Versus

1. Mrs. Shanta Manu, Commissioner/Secretary to Government, Health and Medical
Education Department, Civil Secretariat, Srinagar/Jammu.
.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER

ORAL

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the
video conference and the case being listed in the regular cause list, nobody has joined the
video conference on behalf of the applicant.

2. On the last date also i.e., 04.03.2021, nobody had joined the video conference on
behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter.
Accordingly, the T.A. is dismissed due to non appearance of applicant.

(DINESH SHARMA)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)

